

Annexure-8

Name of the Corporate Debtor: Nitya Realtech Pvt Ltd

Date of Commencement : 05.08.2022

List of Creditors as on : 09.01.2024

List of operational Creditors (Other than workmen and Government dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed (in Rs.)	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC					
1	Sawaria SethInfratech Private Limited	30.08.2022	₹ 1,36,86,941.00	NIL	Operational Debt	NIL	NIL	NIL	NIL	NIL	NIL	NIL	₹ 1,36,86,941.00	
2	Asian Granito India Limited	13.09.2022	₹ 6,75,094.00	₹ 6,73,914.00	Operational Debt	NIL	NIL	NIL	NIL	NIL	NIL	NIL	₹ 1,180.00	
3	Sandeep Pandey/ Preeti Shukla	05-12-2022	₹ 36,53,000.00	₹ 36,53,000.00	Secured Operational Debt	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
4	Ranu Gupta	13-04-2023	₹ 36,53,000.00	₹ 36,53,000.00	Secured Operational Debt	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
5	Shalini Sharma	13-04-2023	₹ 36,27,000.00	₹ 36,27,000.00	Secured Operational Debt	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
6	Richa Pathak/ Asha Pathak	15-05-2023	₹ 26,26,000.00	₹ 26,26,000.00	Secured Operational Debt	NIL	NIL	NIL	NIL	NIL	NIL	₹ -	NIL	
7	Kirti Shukla	31-05-2023	₹ 26,26,000.00	₹ 26,26,000.00	Secured Operational Debt	NIL	NIL	NIL	NIL	NIL	NIL	₹ -	NIL	
8	Rajesh Kamat/ Shilpa Gupta	08-06-2023	₹ 36,53,000.00	₹ 36,53,000.00	Secured Operational Debt	NIL	NIL	NIL	NIL	NIL	NIL	₹ -	NIL	
9	Anjana Sharma	08-06-2023	₹ 36,53,000.00	₹ 36,53,000.00	Secured Operational Debt	NIL	NIL	NIL	NIL	NIL	NIL	₹ -	NIL	
10	Rajpal	15-06-2023	₹ 26,26,000.00	₹ 26,26,000.00	Secured Operational Debt	NIL	NIL	NIL	NIL	NIL	NIL	₹ -	NIL	
11	Navin Pahawa and Co	01-09-2023	₹ 4,13,000.00	₹ -	Operational Debt	NIL	NIL	NIL	NIL	NIL	NIL	-	NIL	Claim of Rs 4,13,000 received belatedly. Although the claim has been received belatedly however as per the new amendment dated 18.09.2023 laid down by the IBBI the same will be considered as per the new amendment